

1985 has found a potential market here as well as possibilities of joint ventures;

(b) if so, whether they have also impressed upon the Union Government to make more liberal policies to ensure expanded collaboration;

(c) if so, whether the delegation had a number of taken with the various concerned authorities in India;

(d) if so, whether they have submitted to Government certain suggestions which require liberal policies to be made so that their collaboration would be more active and on an increasing rate;

(e) if so, whether Government have considered their views; and

(f) if so, the details thereof?

THE MINISTER OF FINANCE AND COMMERCE AND SUPPLY (SHRI VISHWANATH PRATAP SINGH): (a) to (f). A delegation of industrialists from West Germany led by Dr. R. Jochimsen Minister of Economic Affairs of the State of Northrhine Westphalia, West Germany, visited Delhi from 17th to 20th February, 1985. It was a private visit, though at the request of the German Embassy, a few calls were facilitated. The main interest of this delegation was to find out Government of India's policy regarding the developments among other areas, in the fields of energy, coal, and machine manufacture in the context of India's 7th Five Year Plan. During their visit, the German delegates were broadly apprised of India's industrial and economic developments and opportunities for their participation in different schemes. It was clarified that, wherever necessary, Government has been simplifying procedures and liberalising policies and schemes.

R.B.I. Directive to Chief Executive of Banks

789. **SHRI B.V. DESAI :** Will the Minister of FINANCE be pleased to state:

(a) Whether the Reserve Bank of India has issued a directive to the Chief Executives of the banks stating that the Executive Directors/Chairmen of the banks are morally and legally responsible for the effective supervision and monitoring of the large advances of the banks; and

(b) If so, the other points of the directive issued by the Reserve Bank during February, 1985 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). In the context of irregular lending and non-review of large advances and non-reporting of irregularities in advance to chief executives of banks in time, the Reserve Bank had advised the chief executives of the banks in December, 1984 to evolve an effective and efficient information system to keep themselves posted with all the developments in regard to major advances in the banks, as they are morally and constitutionally responsible for effective supervision and monitoring of the larger advances of their banks. They have also been advised to discuss, during the course of their tours, large advances with controlling officers and issue instructions for handling of such accounts.

Measure to Boost Production and Export of Horticultural Crops During the Seventh Plan Period

790. **SHRI R. ANNANAMBI :** Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) whether Government are considering measures to boost production and export of horticultural crops like fruits, vegetables and spices during the Seventh Five Year Plan Period ; and

(b) if so, the details thereof ?

THE MINISTER OF FINANCE AND COMMERCE AND SUPPLY (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) Union Government has requested the State/Union Territory Governments to prepare year-wise targets of production of items of horticulture within the overall targets for the Seventh Five Year Plan period. For increasing exports during the period, periodic discussions are held with State Agricultural Export Commissioners and measures of export promotion which are being undertaken include cash compensatory support on exports of various items of horticulture, import replenishment to registered exporters, facility of duty drawback, assistance for